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

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/76/252/HDB/2017
NAME OF THE COMPANY	Arete Power & Infra Private Limited
NAME OF THE PETITIONER(S)	Arete Power & Infra Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KCH VENKAT REDDY	PCS	csvenkatreddy@shakti.co 984842304	
DR. S. V. RAMA KRISHNA	Adv.	sramakrishna@quint. 9848405691 am	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

Orders Reserved.


Member (T)


Member (J)

Bm